

*(Amount in Crores)*

<i>State/Union Territories</i>	<i>Deposits</i>	<i>Credit</i>	<i>C:D Ratio</i>
Lakshadweep	8.84	1.50	17.0
Pondicherry	290.12	163.43	56.3
All India	174084.94	113486.48	65.2

**Licences to Private Sector for Passenger shipping Service between Gulf Countries and Cochin**

2712. SHRI P.C. CHACKO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any licences have been issued to private sector during the last three years for operating passenger shipping service between gulf countries and Cochin;

(b) if so, the details of licences issued;

(c) whether the Government propose to issue any new licences to the private sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) and (d). At present there is no proposal pending with Government to issue any new licence to the private sector.

**Opening of New Stock Exchanges**

2713. SHRI P.C. CHACKO: Will the Minister of FINANCE be pleased to state:

(a) the policy of the Government with regard to opening of new stock exchanges;

(b) the new centres proposed for opening during 1992; and

(c) the present position of the newly started Coimbatore Stock Exchange and the guidelines issued for enlisting new members there?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) This Ministry had set up a Study Group in January 1991 for suggesting a policy for establishment of new Stock Exchanges. The Study Group has suggested certain micro and macro economic criteria for approval of location of new Stock Exchanges. These criteria will be kept in view while considering proposals for establishment of new Stock Exchanges.

(b) Application for establishment of new Stock Exchanges will be considered as and when they are received.

(c) The matter is subjudice.

**Countervailing Duty and Additional Customs Duty on Imported Television Sets**

2714. SHRI RAMESH CHENNITHALA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have not fixed the countervailing duty rate and additional customs duty rate on imported televi-